NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

47. CP/1105(MB)2018

CORAM:
SMT. ANURADHA BHATIA — HON'BLE MEMBER (T)
SHRI KULDIP KUMAR KAREER — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: ARVIND JAGANNATH BAGUL
V/s
SANJIT INSTRUMENTS PVT LTD

Section: 41(1), Sec.242(4) of the Companies Act, 2013

ORDER

The matter could not be taken up due to paucity of time. List the matter on **03.07.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)